

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 730 of 2019

In the matter of:

Sandip Patel

....Appellant

Vs.

Central Bank of India & Ors.

...Respondents

For Appellant: Mr. Rahul Chitnis and Mr. AadityaPande, Advocates.

For Respondent: Mr. H.S. Kohli, Advocate for R-1

Mr. VinitTrehan, Advocate for R-2

ORDER

20.02.2020: Heard Counsel for both sides. Parties may file written submission, not more than three pages, also referring to page numbers concerned, by **28th February, 2020.**

Reserved for Judgment.

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice AnantBijay Singh]
Member (Judicial)**

**[KanthiNarahari]
Member (Technical)**

sim/md